

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/1053/2012

Jabalpur, this Thursday, the 21st day of February, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Ajay Pandey, S/o M.P. Pandey, Loco Pilot, aged about 47 years, R/o Ward No.15, Malviya Ganj, Near Bharatmata Chouk, Itarsi (M.P.) 461111.

2. D.N. Suryavanshi, S/o Shri R.N. Survanshi, Loco Pilot, aged about 40 years, R/o B-3, Veyanktes Nagar, Itarsi (M.P.) 461111

-Applicants

(By Advocate – None)

V e r s u s

1. Divisional Railway Manager (Commercial), West Central Railway, Bhopal Division, Bhopal – 462001 (M.P.).

2. Shri Ramesh Kumar, S/o Dwarika Prasad, C/o Loco Foreman, Guna W.C.R Division Bhopal – 462001 (M.P.).

3. Shri Suresh Kumar, S/o Amandas, C/o Loco Foreman, Bina, W.C.R. Division Bhopal – 462001 (M.P.)

-Respondents

(By Advocate – Shri Vijay Tripathi for official respondent and Shri S.K. Nandy for private respondents)

O R D E R (O R A L)

By Navin Tandon, AM.

None for the applicant.

2. It is seen that nobody had appeared for the applicant on the last three occasions also, i.e. 02.07.2018, 13.09.2018 and